

Kalidaspur Coal Mine Project

**4968. SHRI SATYA SADHAN
CHAKRABORTY:**

SHRI AJIT KUMAR SAHA:

Will the Minister of ENERGY be pleased to state:

(a) the progress of the Kalidaspur Coal Mine Project in the district of Bankura in West Bengal made so far;

(b) when the project will start production; and

(c) number of persons who will get jobs, details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRI VIKRAM MAHAJAN): (a) and (b) Initial work has already started on the Kalidaspur mine in Bankura District of West Bengal. The project report has been examined and clarifications sought from the company. The initial production is expected from 1983-84.

(c) Kalidaspur Project will have a manpower requirement of 1013.

Allotment of Staff Quarters to Telegraph Department Employees in Sambalpur

4969. DR. KRUPASINDHU BHOI: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether it is a fact that no allotment has yet been made of the 96 staff quarters constructed for the Telegraph Department employees in Sambalpur (Orissa); and

(b) if so, the reasons thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRI VIJAY N. PATIL): (a) Yes, Sir. But the number of quarters is 90 and not 96.

(b) The staff quarters have not yet been allotted due to the fact that sanitary and electricity connections have

not yet been provided and the matter is being pursued with the authorities concerned.

Representation by Colliery Mazdoor Sabha regarding working under unsafe conditions

4970. SHRI AJIT KUMAR SAHA: Will the Minister of ENERGY be pleased to state:

(a) whether Government have received a representation dated 6-9-81 from the Colliery Mazdoor Sabha of India (CITU), Asansol, regarding complaint from the workers of the mines under the ECL who are being asked to perform their duties under unsafe conditions;

(b) if so, the details thereof; and

(c) steps taken by Government to protect the mine workers?

THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRI VIKRAM MAHAJAN): (a) to (c) In the representation dated 6-9-81, the Colliery Mazdoor Sabha of India had made certain complaints which have been found incorrect. The allegations were about workers being asked to perform their duties under unsafe conditions in ECL mines. Briefly they are as follows:—

(i) That Tirath Colliery is a Degree III mine which requires more attention for safety measures;

(ii) Management of ECL is taking repressive measures against the workers and is forcing them to work in an unsafe conditions;

(iii) Officers of Personnel department are controlling the mines violating all provisions of law and they are forcing the workers to work more than 8 hours; and

(iv) Miners are not allowed to come up for changing defective cap lamp etc.